

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Application No.132 of 2017 (SZ)
(Application No.151 of 2017
Circuit Bench, Kochi)**

Applicant(s)

Respondent(s)

Charles T.David
Thoppil House, Peringole Kara
Kara, Kolenchery, PO
Ernakulam District, 682 311

Vs. The Government of Kerala
rep. by Chief Secretary
Thiruvananthapuram, Kerala
and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr.Joseph George Mayiladumpara
Mr.M.K.Dileepan

M/s.Bechu Kurian & Co. for R4
Mrs.Rema Smrithi for R2 & R3

Note of the Registry	Orders of the Tribunal
Item No.23	<p>Date: 21st December, 2017</p> <p>In spite of the order of this Tribunal, applicant has not filed rejoinder. Learned counsel appearing for the applicant again prays time for filing rejoinder. Let the same be filed.</p> <p>List the matter on 12.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>